

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 1516 of 1996

Date of order : 31.7.06

Present: Hon'ble Mr.B.V.Rao, Judicial Member
Hon'ble Dr.A.R.Basu, Administrative Member

BHABESH MONDAL

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents : Mr.B.Mukherjee, counsel

O R D E R

B.V.Rao, J.M.

None appears for the applicant. On the last two occasions also there was no representation from the applicant's side. However, Id.counsel for the respondents is present. This matter is of 1996 and thus it is dismissed for default. No order as to costs.



MEMBER(A)

In



MEMBER(J)